

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :18-07-2025

**Date : 18.07.2025**

| No.    | Date of Application | Case No.            | Name of the Applicant          | C.C Type | Judge / Court Name | C.C Applied For       | Dealing Section                |
|--------|---------------------|---------------------|--------------------------------|----------|--------------------|-----------------------|--------------------------------|
| 4/2025 | 18.07.2025          | WP (C) - 6073/2024  | B K PATI                       | C.O.     |                    | Order Dtd. 2025-07-16 | WRIT BRANCH (DIVISION BENCH-2) |
| 9/2025 | 18.07.2025          | ABLAPL-6772/2025    | P K MOHANTY                    | C.O.     | COURT NO. 17       | Order Dtd. 2025-08-01 |                                |
| 0/2025 | 18.07.2025          | ABLAPL-6181/2025    | T K BARIK                      | C.O.     | COURT NO. 17       | Order Dtd. 2025-08-06 |                                |
| 1/2025 | 18.07.2025          | ABLAPL-5757/2025    | G C BARIK                      | C.O.     | COURT NO. 17       | Order Dtd. 2025-07-15 | BAIL-2                         |
| 2/2025 | 18.07.2025          | ABLAPL-4880/2025    | BALARAM SINGH                  | C.O.     | COURT NO. 17       | Order Dtd. 2025-07-15 | BAIL-2                         |
| 3/2025 | 18.07.2025          | ABLAPL-4834/2025    | MANOJ KU PATI                  | C.O.     | COURT NO. 17       | Order Dtd. 2025-07-15 |                                |
| 4/2025 | 18.07.2025          | BLAPL-6236/2025     | P L MISHRA                     | C.O.     | COURT NO. 17       | Order Dtd. 2025-07-16 |                                |
| 3/2025 | 18.07.2025          | CRLREV-630/2023     | GOUTAM CHARAN ROUT             | C.O.     | COURT NO. 17       | Order Dtd. 2025-07-14 | CRIMINAL REVISION              |
| 4/2025 | 18.07.2025          | WP (C) - 17505/2020 | D SAMAL                        | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-30 | WRIT BRANCH-                   |
| 6/2025 | 18.07.2025          | WP (C) - 17497/2020 | D SAMAL                        | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-30 | WRIT BRANCH-                   |
| 7/2025 | 18.07.2025          | WP (C) - 17501/2020 | D SAMAL                        | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-30 | WRIT BRANCH-                   |
| 8/2025 | 18.07.2025          | WP (C) - 36258/2021 | MILAN KANUNGO, L.N.RAYATSINGH, | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-14 | WRIT BRANCH-                   |
| 0/2025 | 18.07.2025          | CRLA-513/2025       | S N GAYA                       | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-16 |                                |
| 5/2025 | 18.07.2025          | WP (C) - 41852/2021 | BIJAYA KUMAR BEHERA            | C.O.     | COURT NO. 22       | Order Dtd. 2025-07-14 | WRIT BRANCH-                   |

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|--------|------------|---------------------|---------------------|------|-----------------|-----------------------|-----------------------------|
| 7/2025 | 18.07.2025 | WP (C) - 31685/2020 | M R SAHOO           | C.O. | COURT NO. 22    | Order Dtd. 2025-07-14 | WRIT BRANCH-                |
| 8/2025 | 18.07.2025 | WP (C) - 29767/2020 | M R SAHOO           | C.O. | COURT NO. 22    | Order Dtd. 2025-07-14 | WRIT BRANCH-                |
| 1/2025 | 18.07.2025 | WP (C) - 29773/2020 | M R SAHOO           | C.O. | COURT NO. 22    | Order Dtd. 2025-07-14 | WRIT BRANCH-                |
| 2/2025 | 18.07.2025 | WP (C) - 29774/2020 | M R SAHOO           | C.O. | COURT NO. 22    | Order Dtd. 2025-07-14 | WRIT BRANCH-                |
| 4/2025 | 18.07.2025 | WP (C) - 29458/2022 | S DASH              | C.O. | COURT NO. 22    | Order Dtd. 2025-07-15 | WRIT BRANCH-                |
| 6/2025 | 18.07.2025 | WA-573/2025         | M K RATH            | C.O. | COURT NO. 22    | Order Dtd. 2025-07-15 |                             |
| 7/2025 | 18.07.2025 | WP (C) - 18195/2025 | U P BAG             | C.O. | COURT NO. 12    | Order Dtd. 2025-09-03 | WRIT BRANCH-                |
| 9/2025 | 18.07.2025 | WP (C) - 18536/2025 | P BEHERA            | C.O. | COURT NO. 12    | Order Dtd. 2025-07-23 |                             |
| 1/2025 | 18.07.2025 | BLAPL-6652/2025     | M R SAHOO           | C.O. | COURT NO. 12    | Order Dtd. 2025-07-16 | BAIL-2                      |
| 2/2025 | 18.07.2025 | BLAPL-6173/2025     | P K MISHRA          | C.O. | COURT NO. 12    | Order Dtd. 2025-07-16 |                             |
| 7/2025 | 18.07.2025 | WP (C) - 18931/2025 | D K MOHANTY         | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-                |
| 8/2025 | 18.07.2025 | WP (C) - 18861/2025 | Y DAS               | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |                             |
| 9/2025 | 18.07.2025 | WP (C) - 11513/2025 | Y DAS               | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH (DIVISI BENCH-2 |
| 1/2025 | 18.07.2025 | WP (C) - 18131/2025 | DR.PURUSOTTAM CHULI | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-11 | WRIT BRANCH (DIVISI BENCH-1 |
| 3/2025 | 18.07.2025 | WP (C) - 18639/2025 | G SUNDARA           | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH-                |
| 4/2025 | 18.07.2025 | WP (C) - 16432/2025 | DILIP KUMAR SAHU    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH-                |
| 6/2025 | 18.07.2025 | WP (C) - 14722/2025 | D K SAHU            | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH-                |
| 8/2025 | 18.07.2025 | WP (C) - 18567/2025 | SITANSU MOHAN SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH-                |

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| 0/2025 | 18.07.2025 | WP (C) -<br>18616/2025 | BRAJA MOHAN SARANGI          | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>17825/2025 | SITANSU MOHAN SINGH          | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |
| 2/2025 | 18.07.2025 | WP (C) -<br>19154/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>19209/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 |                                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>19205/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>19169/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-2 |
| 9/2025 | 18.07.2025 | WP (C) -<br>19022/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>19020/2025 | KHIROD CHANDRA MAJHI         | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | WP (C) -<br>18611/2025 | SITANSU MOHAN SINGH          | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>18613/2025 | SITANSU MOHAN SINGH          | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-07-<br>16 |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>17915/2025 | H K MOHANTA                  | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>22 | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>18646/2025 | JITENDRA KUMAR MISHRA<br>(2) | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>16 |                                      |
| 8/2025 | 18.07.2025 | WP (C) -<br>19245/2025 | H K MOHANTA                  | C.O. | COURT NO.<br>6     | Order Dtd. 2025-08-<br>06 |                                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>17868/2025 | SARAT DASH                   | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH-                      |
| 0/2025 | 18.07.2025 | CONTC-<br>3029/2025    | B K SETHI                    | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>15 |                                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>17866/2025 | SARAT DASH                   | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | WP (C) -<br>18649/2025 | A K SAHOO                    | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>16 |                                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>11242/2025 | P K LEN                      | C.O. | COURT NO.<br>6     |                           | WRIT<br>BRANCH-                      |

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|--------|------------|------------------------|---------------------|------|-----------------|---------------------------|--------------------------------------|
| 5/2025 | 18.07.2025 | WP (C) -<br>3654/2025  | RANJAN KUMAR NAYAK  | C.O. | COURT NO.<br>14 | Order Dtd. 2025-07-<br>28 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>9142/2023   | H. N. MOHAPATRA     | C.O. | COURT NO.<br>14 | Order Dtd. 2025-07-<br>16 | BAIL-1                               |
| 8/2025 | 18.07.2025 | WP (C) -<br>16134/2025 | C. KASTURI          | C.O. | COURT NO.<br>14 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>18635/2025 | B K DAS             | C.O. | COURT NO.<br>16 | Order Dtd. 2025-08-<br>18 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | MACA-<br>1248/2015     | A. K. DAS           | C.O. | COURT NO.<br>16 | Order Dtd. 2025-06-<br>30 | MISC.<br>APPEAL<br>SEC.              |
| 2/2025 | 18.07.2025 | WP (C) -<br>17476/2025 | ASUTOSH MOHANTY     | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | MACA-<br>1248/2015     | B. MAHALI           | C.O. | COURT NO.<br>16 | Order Dtd. 2025-06-<br>30 | MISC.<br>APPEAL<br>SEC.              |
| 4/2025 | 18.07.2025 | WP (C) -<br>18647/2025 | MANGUL NAIK         | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>16134/2025 | J PARIDA            | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>19413/2025 | P. N. NAYAK         | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>18642/2025 | MANGUL NAIK         | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 8/2025 | 18.07.2025 | WP (C) -<br>21388/2024 | N K ROUT            | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 |                                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>10894/2025 | DEBABRATA RATH      | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-3 |
| 0/2025 | 18.07.2025 | WP (C) -<br>18231/2025 | MANGUL NAIK         | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>19674/2025 | H. N. MOHAPATRA     | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 |                                      |
| 2/2025 | 18.07.2025 | WP (C) -<br>1930/2025  | S NAYAK             | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | WP (C) -<br>19530/2025 | DR.PURUSOTTAM CHULI | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>19427/2025 | N. ROUT             | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -               | L K NAYAK           | C.O. | COURT NO.       | Order Dtd. 2025-07-       | WRIT                                 |

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|         |            | 16929/2025             |                         |      | 16              | 16                            | BRANCH-                 |
| 6/2025  | 18.07.2025 | WP (C) -<br>18776/2025 | C.R.NAYAK               | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16     |                         |
| 7/2025  | 18.07.2025 | WP (C) -<br>19571/2025 | P. CHULI                | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17     |                         |
| 8/2025  | 18.07.2025 | WP (C) -<br>18540/2025 | SITANSU MOHAN SINGH     | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>15     | WRIT<br>BRANCH-         |
| 9/2025  | 18.07.2025 | WP (C) -<br>18236/2025 | MANGUL NAIK             | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16     |                         |
| 10/2025 | 18.07.2025 | WP (C) -<br>19440/2025 | N. ROUT                 | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17     |                         |
| 11/2025 | 18.07.2025 | WP (C) -<br>18924/2025 | PRADIPTA KISHORE BHUYAN | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>14     | WRIT<br>BRANCH-         |
| 12/2025 | 18.07.2025 | WP (C) -<br>18235/2025 | MANGUL NAIK             | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16     | WRIT<br>BRANCH-         |
| 13/2025 | 18.07.2025 | WP (C) -<br>18923/2025 | PRADIPTA KISHORE BHUYAN | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>14     | WRIT<br>BRANCH-         |
| 14/2025 | 18.07.2025 | WP (C) -<br>19373/2025 | N. ROUT                 | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17     | WRIT<br>BRANCH-         |
| 15/2025 | 18.07.2025 | WP (C) -<br>17879/2025 | AMIT PRASAD BOSE        | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16     | WRIT<br>BRANCH-         |
| 16/2025 | 18.07.2025 | WP (C) -<br>12856/2025 | B. DAS                  | C.O. | COURT NO.<br>25 | Order Dtd. 9999-12-<br>31     | WRIT<br>BRANCH-         |
| 17/2025 | 18.07.2025 | FAO-<br>222/2025       | PRASANTA KUMAR MAHALI   | C.O. | COURT NO.<br>25 | Order Dtd. 2025-07-<br>16     |                         |
| 18/2025 | 18.07.2025 | CRLA-<br>794/2023      | B.DAS                   | C.O. | COURT NO.<br>5  | Order Dtd. 9999-12-<br>31     | CRIMINA<br>APPEAL       |
| 19/2025 | 18.07.2025 | CONTC-<br>2653/2025    | R. K. BARIK             | C.O. | COURT NO.<br>5  | Order Dtd. 2025-07-<br>17     |                         |
| 20/2025 | 18.07.2025 | CONTC-<br>1499/2025    | P K JENA                | C.O. | COURT NO.<br>5  | Order Dtd. 2025-07-<br>15     |                         |
| 21/2025 | 18.07.2025 | CRLA-<br>468/2024      | A.K.NAYAK               | C.O. | COURT NO.<br>3  | Order Dtd. 9999-12-<br>31     | CRIMINA<br>APPEAL       |
| 22/2025 | 18.07.2025 | FAO-<br>305/2025       | G N SETHI               | C.O. | COURT NO.<br>3  | Judgement Dtd. 2025-<br>07-16 | MISC.<br>APPEAL<br>SEC. |
| 23/2025 | 18.07.2025 | RVWPET-<br>381/2019    | A. K. PANDA             | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>17     | CIVIL<br>REVISIO        |
| 24/2025 | 18.07.2025 | FAO-<br>222/2025       | S SWAIN                 | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16     |                         |

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| 7/2025 | 18.07.2025 | WA-152/2018         | P.K.ROUTRAY       | C.O. | COURT NO. 3     | Order Dtd. 2025-07-09 | WRIT APPEAL       |
| 9/2025 | 18.07.2025 | CONTC-2690/2025     | A.P. SAHOO        | C.O. | COURT NO. 3     | Order Dtd. 2025-07-17 |                   |
| 0/2025 | 18.07.2025 | CRLREV-120/2025     | S MALLICK         | C.O. | COURT NO. 2     | Order Dtd. 2025-08-20 |                   |
| 2/2025 | 18.07.2025 | BLAPL-12104/2024    | SUVENDU BARIK     | C.O. | COURT NO. 2     | Order Dtd. 2025-03-19 |                   |
| 3/2025 | 18.07.2025 | CONTC-2691/2025     | A.P. SAHOO        | C.O. | COURT NO. 2     | Order Dtd. 2025-07-17 |                   |
| 5/2025 | 18.07.2025 | CONTC-2632/2025     | D BISWAL          | C.O. | COURT NO. 2     |                       |                   |
| 8/2025 | 18.07.2025 | TRP (C) - 60/2025   | SUVENDU BARIK     | C.O. | COURT NO. 2     | Order Dtd. 2025-07-16 |                   |
| 0/2025 | 18.07.2025 | CONTC-2249/2025     | B. SAMAL          | C.O. | COURT NO. 2     | Order Dtd. 2025-07-17 |                   |
| 4/2025 | 18.07.2025 | WA-152/2018         | B.K.MOHANTY       | C.O. | COURT NO. 2     | Order Dtd. 2025-07-09 | WRIT APPEAL       |
| 5/2025 | 18.07.2025 | ABLAPL-7386/2025    | A. K. BEHERA      | C.O. | COURT NO. 17    | Order Dtd. 2025-07-03 | BAIL-1            |
| 7/2025 | 18.07.2025 | MACA-1128/2024      | P. K. LENKA       | C.O. | COURT NO. 17    | Order Dtd. 2025-07-17 |                   |
| 8/2025 | 18.07.2025 | FAO-237/2025        | B MAHALI          | C.O. | COURT NO. 6     |                       | MISC. APPEAL SEC. |
| 9/2025 | 18.07.2025 | ABLAPL-8852/2024    | BINDU SAGAR SWAIN | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-1            |
| 1/2025 | 18.07.2025 | FAO-557/2024        | S K SAHOO         | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |                   |
| 2/2025 | 18.07.2025 | BLAPL-5855/2025     | ANITA SAHOO       | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-1            |
| 4/2025 | 18.07.2025 | FAO-151/2025        | S K SAHOO         | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |                   |
| 5/2025 | 18.07.2025 | WP (C) - 17880/2025 | SARAT DASH        | C.O. | COURT NO. 17    | Order Dtd. 2025-07-15 | WRIT BRANCH-      |
| 6/2025 | 18.07.2025 | MACA-1128/2024      | D. K. MOHAPATRA   | C.O. | COURT NO. 17    | Order Dtd. 2025-07-17 |                   |
| 7/2025 | 18.07.2025 | CRLA-554/2024       | B DAS             | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | CRIMINAL APPEAL   |
| 8/2025 | 18.07.2025 | CONTC-2192/2025     | M K PRADHAN       | C.O. | COURT NO. 6     | Order Dtd. 2025-08-19 |                   |
| 9/2025 | 18.07.2025 | MACA-90/2025        | A. K. BARIK       | C.O. | COURT NO. 25    | Order Dtd. 2025-07-09 |                   |
| 0/2025 | 18.07.2025 | CONTC-2433/2025     | P K MISHRA        | C.O. | COURT NO. 6     | Order Dtd. 2025-08-19 |                   |
| 1/2025 | 18.07.2025 | WP (C) - 10395/2018 | A. K. SWAIN       | C.O. | COURT NO. 6     | Order Dtd. 2025-07-17 | WRIT BRANCH-      |

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| 2/2025 | 18.07.2025 | WP (C) -<br>19258/2025 | P. K. BEHERA                 | C.O. | COURT NO.<br>6  | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH- |
| 3/2025 | 18.07.2025 | CONTC-<br>2645/2025    | PITAMBAR PANDA               | C.O. | COURT NO.<br>6  | Order Dtd. 2025-07-<br>16 |                 |
| 4/2025 | 18.07.2025 | WP (C) -<br>10394/2018 | N. K. ROUT                   | C.O. | COURT NO.<br>6  | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH- |
| 5/2025 | 18.07.2025 | ABLAPL-<br>7798/2025   | SUVENDU BARIK                | C.O. | COURT NO.<br>17 | Order Dtd. 2025-08-<br>26 |                 |
| 6/2025 | 18.07.2025 | CONTC-<br>2583/2025    | P K JENA                     | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>15 |                 |
| 7/2025 | 18.07.2025 | WP (C) -<br>10394/2018 | A. K. SWAIN                  | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH- |
| 8/2025 | 18.07.2025 | CONTC-<br>2586/2025    | N CH SINHA                   | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>15 |                 |
| 9/2025 | 18.07.2025 | BLAPL-<br>5410/2025    | B. B. MALLICK                | C.O. | COURT NO.<br>6  | Order Dtd. 2025-05-<br>30 |                 |
| 0/2025 | 18.07.2025 | WP (C) -<br>6614/2019  | N. C. SINHA                  | C.O. | COURT NO.<br>6  | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH- |
| 1/2025 | 18.07.2025 | CONTC-<br>2272/2025    | G SUNDARA                    | C.O. | COURT NO.<br>16 | Order Dtd. 2025-08-<br>18 |                 |
| 2/2025 | 18.07.2025 | CRLMP-<br>849/2025     | PRATAP CHANDRA<br>CHHINCHANI | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>16 |                 |
| 3/2025 | 18.07.2025 | WP (C) -<br>18495/2025 | T. SWAIN                     | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH- |
| 4/2025 | 18.07.2025 | CRLMP-<br>830/2025     | M R SAHOO                    | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>14 |                 |
| 5/2025 | 18.07.2025 | WP (C) -<br>18411/2025 | C. R. NAYAK                  | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH- |
| 6/2025 | 18.07.2025 | CRLMP-<br>16/2025      | P K LENKA                    | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>09 |                 |
| 7/2025 | 18.07.2025 | WP (C) -<br>18921/2025 | T. K. NAYAK                  | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>17 |                 |
| 8/2025 | 18.07.2025 | CRLMC-<br>1754/2025    | N CH SINHA                   | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>14 | CRIMINA<br>MISC |
| 0/2025 | 18.07.2025 | CRLMC-<br>1656/2025    | P K JENA                     | C.O. | COURT NO.<br>16 | Order Dtd. 2025-07-<br>14 |                 |
| 2/2025 | 18.07.2025 | CRLMC-                 | D P DASH                     | C.O. | COURT NO.       | Order Dtd. 9999-12-       |                 |

|        |            |                     |                      |      |                       |                       |                                      |
|--------|------------|---------------------|----------------------|------|-----------------------|-----------------------|--------------------------------------|
|        |            | 2075/2025           |                      |      | 2 OLD                 | 31                    |                                      |
| 3/2025 | 18.07.2025 | CRLMC-1715/2025     | A SAHOO              | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-14 |                                      |
| 6/2025 | 18.07.2025 | CRLMC-1770/2025     | R SAMAL              | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | CRIMINA<br>MISC                      |
| 7/2025 | 18.07.2025 | TRP (C) - 214/2025  | S BEHERA             | C.O. | COURT NO. 16          | Order Dtd. 2025-08-18 |                                      |
| 8/2025 | 18.07.2025 | TRP (C) - 211/2025  | A MOHANTY            | C.O. | COURT NO. 16          | Order Dtd. 2025-08-18 |                                      |
| 1/2025 | 18.07.2025 | TRP (C) - 176/2025  | U C DORA             | C.O. | COURT NO. 16          | Order Dtd. 2025-08-18 |                                      |
| 2/2025 | 18.07.2025 | FAO-305/2025        | S SWAIN              | C.O. | COURT NO. 16          | Order Dtd. 2025-07-16 | MISC.<br>APPEAL<br>SEC.              |
| 3/2025 | 18.07.2025 | ABLAPL-7877/2025    | AMLAN MOHANTY        | C.O. | COURT NO. 16          | Order Dtd. 2025-07-16 |                                      |
| 4/2025 | 18.07.2025 | ABLAPL-7892/2025    | PRADEEP KUMAR DAS    | C.O. | COURT NO. 17          | Order Dtd. 2025-09-03 | BAIL-1                               |
| 5/2025 | 18.07.2025 | FAO-557/2024        | K C NAYAK            | C.O. | COURT NO. 17          | Order Dtd. 2025-07-16 |                                      |
| 7/2025 | 18.07.2025 | CRLMC-2459/2025     | A CR DAS             | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 | CRIMINA<br>MISC                      |
| 0/2025 | 18.07.2025 | ABLAPL-7875/2025    | B K PANDA            | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-16 |                                      |
| 1/2025 | 18.07.2025 | BLAPL-5797/2025     | A. MOHANTY           | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-16 | BAIL-2                               |
| 2/2025 | 18.07.2025 | WP (C) - 11002/2025 | J R BEHERA           | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | ABLAPL-7876/2025    | JADUNATH PRADHAN     | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-07-16 |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-4918/2025    | PRAKASH CHANDRA DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-07-16 | BAIL-2                               |
| 7/2025 | 18.07.2025 | WP (C) - 17573/2025 | P K LENKA            | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-07-16 |                                      |
| 8/2025 | 18.07.2025 | ABLAPL-7899/2025    | MRUTYUNJAY MOHANTY   | C.O. | COURT NO. 17          | Order Dtd. 2025-09-03 | BAIL-2                               |
| 9/2025 | 18.07.2025 | FAO-171/2025        | J DEHURY             | C.O. | COURT NO. 17          | Order Dtd. 2025-07-16 |                                      |
| 0/2025 | 18.07.2025 | WP (C) - 18697/2025 | K N SAHOO            | C.O. | COURT NO. 6           | Order Dtd. 2025-08-25 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | WP (C) - 18652/2025 | A K SAHOO            | C.O. | COURT NO. 6           | Order Dtd. 2025-07-17 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-2 |

|        |            |                        |                  |      |                    |                           |                                      |
|--------|------------|------------------------|------------------|------|--------------------|---------------------------|--------------------------------------|
| 2/2025 | 18.07.2025 | WP (C) -<br>18655/2025 | A K SAHOO        | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-2 |
| 3/2025 | 18.07.2025 | WP (C) -<br>19346/2025 | A K SAHOO        | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | CRLA-<br>1346/2024     | P K MOHANTY      | C.O. | COURT NO.<br>2 OLD | Order Dtd. 9999-12-<br>31 |                                      |
| 5/2025 | 18.07.2025 | CRLA-<br>785/2025      | C RANA           | C.O. | COURT NO.<br>23    | Order Dtd. 2025-08-<br>25 |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>30966/2024 | R.K.BARIK        | C.O. | COURT NO.<br>23    | Order Dtd. 9999-12-<br>31 | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>18677/2025 | A. MOHANTY       | C.O. | COURT NO.<br>23    | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 8/2025 | 18.07.2025 | CRLA-<br>755/2024      | S. P. SAHOO      | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-09-<br>10 |                                      |
| 9/2025 | 18.07.2025 | CMP-<br>989/2025       | M. K. MOHANTY    | C.O. | COURT NO.<br>23    | Order Dtd. 2025-09-<br>24 |                                      |
| 0/2025 | 18.07.2025 | CMP-<br>491/2025       | P. K. SWAIN      | C.O. | COURT NO.<br>23    | Order Dtd. 2025-07-<br>17 |                                      |
| 1/2025 | 18.07.2025 | CMP-<br>99/2025        | P. R. SWAIN      | C.O. | COURT NO.<br>3 OLD | Order Dtd. 2025-08-<br>18 |                                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>7036/2025   | MIHIR KANTA RATH | C.O. | COURT NO.<br>17    | Order Dtd. 2025-06-<br>23 |                                      |
| 3/2025 | 18.07.2025 | CMP-<br>990/2025       | K.N.SAHOO        | C.O. | COURT NO.<br>23    | Order Dtd. 2025-09-<br>16 |                                      |
| 4/2025 | 18.07.2025 | ABLAPL-<br>5970/2025   | S K SAMAL        | C.O. | COURT NO.<br>23    | Order Dtd. 2025-07-<br>16 |                                      |
| 5/2025 | 18.07.2025 | CMP-<br>1002/2025      | P. K. BARIK      | C.O. | COURT NO.<br>23    | Order Dtd. 2025-09-<br>16 |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>18559/2025 | J. SAHOO         | C.O. | COURT NO.<br>23    | Order Dtd. 2025-08-<br>26 | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | CMP-<br>564/2025       | S. BARIK         | C.O. | COURT NO.<br>23    | Order Dtd. 2025-09-<br>24 |                                      |
| 9/2025 | 18.07.2025 | CRREV-<br>320/2001     | H K PATRA        | C.O. | COURT NO.<br>2     | Order Dtd. 2025-08-<br>06 | CRIMINA<br>REVISIO                   |
| 0/2025 | 18.07.2025 | CRREV-<br>320/2001     | M/S. M.CHAND     | C.O. | COURT NO.<br>2     | Order Dtd. 2025-08-<br>06 | CRIMINA<br>REVISIO                   |

|        |            |                        |                    |      |                    |                           |                 |
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| 1/2025 | 18.07.2025 | WP (C) -<br>11403/2023 | S SARKAR           | C.O. | COURT NO.<br>2     | Order Dtd. 2025-07-<br>10 | WRIT<br>BRANCH- |
| 6/2025 | 18.07.2025 | ABLAPL-<br>6151/2025   | I PANDA            | C.O. | COURT NO.<br>2     | Order Dtd. 2025-07-<br>16 |                 |
| 8/2025 | 18.07.2025 | BLAPL-<br>534/2025     | MADAN DAS          | C.O. | COURT NO.<br>2     | Order Dtd. 2025-07-<br>16 |                 |
| 1/2025 | 18.07.2025 | ABLAPL-<br>8063/2025   | R BISWAS           | C.O. | COURT NO.<br>17    | Order Dtd. 2025-09-<br>08 |                 |
| 5/2025 | 18.07.2025 | ABLAPL-<br>6684/2025   | T R DAS            | C.O. | COURT NO.<br>17    | Order Dtd. 2025-06-<br>19 |                 |
| 7/2025 | 18.07.2025 | BLAPL-<br>6253/2025    | BISWABHUSAN MISHRA | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | BAIL-1          |
| 8/2025 | 18.07.2025 | BLAPL-<br>6722/2025    | S PANDA            | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 9/2025 | 18.07.2025 | BLAPL-<br>6661/2025    | B K PARDHI         | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 0/2025 | 18.07.2025 | BLAPL-<br>6615/2025    | GANESH SAHOO       | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 1/2025 | 18.07.2025 | BLAPL-<br>6657/2025    | M R SAHOO          | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 2/2025 | 18.07.2025 | ABLAPL-<br>7893/2025   | SUBAS SAMAL        | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 3/2025 | 18.07.2025 | ABLAPL-<br>7901/2025   | U P BAG            | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | BAIL-2          |
| 4/2025 | 18.07.2025 | ABLAPL-<br>7884/2025   | AMIYA KU SWAIN     | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 5/2025 | 18.07.2025 | ABLAPL-<br>7890/2025   | SUBAS SAMAL        | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | BAIL-2          |
| 7/2025 | 18.07.2025 | ABLAPL-<br>7888/2025   | P K MISHRA         | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                 |
| 8/2025 | 18.07.2025 | BLAPL-<br>6662/2025    | P K MOHANTY        | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | BAIL-1          |
| 9/2025 | 18.07.2025 | CRLREV-<br>230/2025    | C. R. SAHU         | C.O. | COURT NO.<br>3 OLD | Order Dtd. 2025-08-<br>06 |                 |
| 0/2025 | 18.07.2025 | BLAPL-<br>2307/2025    | H K MALLICK        | C.O. | COURT NO.<br>6     | Order Dtd. 2025-04-<br>22 | BAIL-2          |
| 1/2025 | 18.07.2025 | BLAPL-<br>6030/2025    | ARUN KUMAR JATI    | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>16 | BAIL-1          |
| 2/2025 | 18.07.2025 | WP (C) -<br>9149/2025  | P. K. MOHANTY      | C.O. | COURT NO.<br>6     | Order Dtd. 2025-07-<br>15 |                 |
| 3/2025 | 18.07.2025 | BLAPL-                 | DIBYA CHARAN SWAIN | C.O. | COURT NO.          | Order Dtd. 2025-07-       | BAIL-2          |

|        |            |                     |                      |      |                 |                       |              |
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|        |            | 855/2025            |                      |      | 6               | 17                    |              |
| 4/2025 | 18.07.2025 | CRLREV-27/2025      | B. SINGH             | C.O. | COURT NO. 6     | Order Dtd. 2025-07-15 |              |
| 5/2025 | 18.07.2025 | CRLREV-361/2025     | A. K. DAS            | C.O. | COURT NO. 6     | Order Dtd. 2025-07-16 |              |
| 6/2025 | 18.07.2025 | BLAPL-6666/2025     | R K BARIK            | C.O. | COURT NO. 6     | Order Dtd. 2025-07-16 | BAIL-2       |
| 7/2025 | 18.07.2025 | ABLAPL-7835/2025    | K C PANDA            | C.O. | COURT NO. 17    | Order Dtd. 2025-09-02 |              |
| 8/2025 | 18.07.2025 | BLAPL-6665/2025     | R K BARIK            | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |              |
| 9/2025 | 18.07.2025 | ABLAPL-2678/2025    | G BEHERA             | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |              |
| 0/2025 | 18.07.2025 | ABLAPL-7905/2025    | JAYADEBA BEHERA      | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-2       |
| 2/2025 | 18.07.2025 | CRLREV-218/2025     | A. K. ROUT           | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-08-06 |              |
| 3/2025 | 18.07.2025 | CRLREV-124/2025     | B. S. SWAIN          | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-07-16 |              |
| 4/2025 | 18.07.2025 | CRLREV-383/2025     | S. DAS               | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-08-04 |              |
| 5/2025 | 18.07.2025 | CMP-1017/2025       | P. K. PATRI          | C.O. | COURT NO. 23    | Order Dtd. 2025-09-17 |              |
| 6/2025 | 18.07.2025 | CMP-1053/2025       | PRASANTA KUMAR PATRI | C.O. | COURT NO. 23    | Order Dtd. 2025-07-17 |              |
| 7/2025 | 18.07.2025 | WP (C) - 16822/2025 | PRASANTA KUMAR PATRI | C.O. | COURT NO. 23    | Order Dtd. 2025-07-15 | WRIT BRANCH- |
| 8/2025 | 18.07.2025 | ABLAPL-7883/2025    | AMLAN SHAKTI PAUL    | C.O. | COURT NO. 17    | Order Dtd. 2025-09-03 |              |
| 9/2025 | 18.07.2025 | ABLAPL-7878/2025    | B. BEHERA            | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-2       |
| 0/2025 | 18.07.2025 | BLAPL-454/2025      | H. K. PATRA          | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-1       |
| 1/2025 | 18.07.2025 | BLAPL-963/2025      | H. K. PATRA          | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | BAIL-1       |
| 2/2025 | 18.07.2025 | WP (C) - 19183/2025 | R. K. DEHURY         | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 | WRIT BRANCH- |
| 3/2025 | 18.07.2025 | WP (C) -            | J. DEHURY            | C.O. | COURT NO.       | Order Dtd. 2025-07-   |              |

|        |            |                     |                       |      |                 |                       |                             |
|--------|------------|---------------------|-----------------------|------|-----------------|-----------------------|-----------------------------|
|        |            | 19429/2025          |                       |      | 2 OLD           | 16                    |                             |
| 4/2025 | 18.07.2025 | FAO-280/2025        | J. DEHURY             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 |                             |
| 5/2025 | 18.07.2025 | FAO-300/2025        | J. DEHURY             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 |                             |
| 6/2025 | 18.07.2025 | WP (C) - 19214/2025 | DILLIP SAMAL          | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 | WRIT BRANCH-                |
| 7/2025 | 18.07.2025 | CRLMC-2523/2025     | JADUNATH PRADHAN      | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 | CRIMINA MISC                |
| 8/2025 | 18.07.2025 | CRLMC-3403/2024     | H. K. PATRA           | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 |                             |
| 9/2025 | 18.07.2025 | CRLMC-2502/2025     | S. BARIK              | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 |                             |
| 0/2025 | 18.07.2025 | CRLMC-2531/2025     | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 |                             |
| 1/2025 | 18.07.2025 | WP (C) - 18518/2025 | TUKUNA KUMAR MISHRA   | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-16 | WRIT BRANCH (DIVISI BENCH-2 |
| 2/2025 | 18.07.2025 | WP (C) - 17827/2025 | S. M. SINGH           | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-15 | WRIT BRANCH (DIVISI BENCH-2 |
| 3/2025 | 18.07.2025 | WP (C) - 18930/2025 | SAROJ KUMAR DASH      | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-14 |                             |
| 7/2025 | 18.07.2025 | WP (C) - 8739/2025  | B. K. PANDA           | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-                |
| 9/2025 | 18.07.2025 | CRLMC-2490/2025     | BISWAJIT MOHAPATRA    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-07-17 |                             |
| 0/2025 | 18.07.2025 | BLAPL-4956/2025     | P K LENKA             | C.O. | COURT NO. 15    | Order Dtd. 2025-05-15 | BAIL-2                      |
| 1/2025 | 18.07.2025 | WP (C) - 6555/2025  | P K JENA              | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-                |
| 2/2025 | 18.07.2025 | WP (C) - 8627/2025  | P K JENA              | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |                             |
| 3/2025 | 18.07.2025 | ABLAPL-2436/2025    | A K MISHRA            | C.O. | COURT NO. 17    | Order Dtd. 2025-03-12 |                             |
| 4/2025 | 18.07.2025 | BLAPL-37/2025       | BALARAM SINGH         | C.O. | COURT NO. 17    | Order Dtd. 2025-07-10 |                             |
| 5/2025 | 18.07.2025 | BLAPL-12827/2024    | BALARAM SINGH         | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |                             |
| 8/2025 | 18.07.2025 | BLAPL-12889/2024    | BALARAM SINGH         | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 |                             |
| 9/2025 | 18.07.2025 | WP (C) - 19132/2025 | R K MUKHI             | C.O. | COURT NO. 17    | Order Dtd. 2025-07-16 | WRIT BRANCH-                |

|        |            |                        |                        |      |                 |                           |                                      |
|--------|------------|------------------------|------------------------|------|-----------------|---------------------------|--------------------------------------|
| 0/2025 | 18.07.2025 | WP (C) -<br>19122/2025 | R K MUKHI              | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>4959/2025   | BALARAM SINGH          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-<br>7466/2025   | M. M. NAYAK            | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-1                               |
| 6/2025 | 18.07.2025 | ABLAPL-<br>3714/2025   | R. K. BARIK            | C.O. | COURT NO.<br>17 | Order Dtd. 2025-04-<br>07 |                                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>10395/2018 | N K ROUT               | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | ABLAPL-<br>7898/2025   | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 0/2025 | 18.07.2025 | ABLAPL-<br>6331/2025   | PRAKASH KUMAR JENA     | C.O. | COURT NO.<br>3  | Order Dtd. 2025-08-<br>12 |                                      |
| 1/2025 | 18.07.2025 | ABLAPL-<br>5465/2025   | PRADEEP KUMAR PAL      | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 |                                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>5301/2025   | PRADEEP KUMAR PAL      | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 |                                      |
| 3/2025 | 18.07.2025 | CRLMC-<br>1681/2024    | PRAMOD KUMAR JENA      | C.O. | COURT NO.<br>15 | Order Dtd. 2024-05-<br>14 | CRIMINA<br>MISC                      |
| 4/2025 | 18.07.2025 | ABLAPL-<br>4902/2025   | G. C. BARIK            | C.O. | COURT NO.<br>15 | Order Dtd. 2025-07-<br>16 |                                      |
| 5/2025 | 18.07.2025 | CRLMP-<br>480/2025     | A. DAS                 | C.O. | COURT NO.<br>2  | Order Dtd. 2025-07-<br>22 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>4948/2025   | PABITRA KUMAR MOHANTY  | C.O. | COURT NO.<br>2  | Order Dtd. 2025-07-<br>16 |                                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>13548/2024 | B C PANDA              | C.O. | COURT NO.<br>2  | Order Dtd. 2025-07-<br>14 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |
| 8/2025 | 18.07.2025 | ABLAPL-<br>5146/2025   | L. D. SAHOO A          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-09-<br>03 |                                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>18707/2025 | K K RATH               | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 0/2025 | 18.07.2025 | ABLAPL-<br>5383/2025   | PRASANTA KUMAR DAS     | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-1                               |
| 1/2025 | 18.07.2025 | WP (C) -<br>8032/2025  | K C SAMAL              | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 |                                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>4898/2025   | AJIT KUMAR PANDA       | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 |                                      |

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| 3/2025 | 18.07.2025 | WP (C) -<br>3806/2025  | J N MOHAPATRA         | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | ABLAPL-<br>7941/2025   | MANAS RANJAN SAHOO    | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 5/2025 | 18.07.2025 | WP (C) -<br>19526/2025 | P R SWAIN             | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>7911/2025   | PABITRA KUMAR MOHANTY | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 7/2025 | 18.07.2025 | ABLAPL-<br>7909/2025   | SARADA NAYAK          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 8/2025 | 18.07.2025 | CRLA-<br>365/2025      | B C PANDA             | C.O. | COURT NO.<br>3  | Order Dtd. 2025-08-<br>21 | CRIMINA<br>APPEAL                    |
| 9/2025 | 18.07.2025 | ABLAPL-<br>7906/2025   | SK. KALIM UDDIN       | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 0/2025 | 18.07.2025 | WP (C) -<br>9149/2022  | D NAYAK               | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | ABLAPL-<br>7897/2025   | NIRANJAN SAHOO        | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 2/2025 | 18.07.2025 | WP (C) -<br>9149/2022  | S DAS                 | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 3/2025 | 18.07.2025 | ABLAPL-<br>7896/2025   | MANAS RANJAN SAHOO    | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 4/2025 | 18.07.2025 | WP (C) -<br>6895/2025  | K N SAHOO             | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | ABLAPL-<br>7881/2025   | G. C. SWAIN           | C.O. | COURT NO.<br>3  | Order Dtd. 2025-07-<br>16 |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>19622/2025 | R CH ROUT             | C.O. | COURT NO.<br>21 | Order Dtd. 2025-08-<br>29 |                                      |
| 7/2025 | 18.07.2025 | ABLAPL-<br>7880/2025   | D. P. DASH            | C.O. | COURT NO.<br>21 | Order Dtd. 2025-07-<br>16 |                                      |
| 8/2025 | 18.07.2025 | WP (C) -<br>15721/2025 | HEMANTA KUMAR MOHANTA | C.O. | COURT NO.<br>8  | Order Dtd. 2025-08-<br>14 | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | CRLMC-<br>2518/2025    | R. SAMAL              | C.O. | COURT NO.<br>8  | Order Dtd. 2025-07-<br>16 |                                      |
| 0/2025 | 18.07.2025 | WP (C) -<br>18542/2025 | S.M.SINGH             | C.O. | COURT NO.<br>8  | Order Dtd. 2025-07-<br>15 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |

|        |            |                        |                   |      |                 |                           |                                      |
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| 1/2025 | 18.07.2025 | WP (C) -<br>15995/2025 | B SAHOO           | C.O. | COURT NO.<br>21 | Order Dtd. 2025-08-<br>22 | WRIT<br>BRANCH-                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>7879/2025   | G. C. SWAIN       | C.O. | COURT NO.<br>21 | Order Dtd. 2025-07-<br>16 |                                      |
| 3/2025 | 18.07.2025 | CRLMC-<br>2204/2025    | M.K.SWAIN         | C.O. | COURT NO.<br>21 | Order Dtd. 2025-07-<br>17 |                                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>17824/2025 | P K DASH          | C.O. | COURT NO.<br>21 | Order Dtd. 2025-07-<br>17 |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-<br>7848/2025   | HAREKRUSHNA DASH  | C.O. | COURT NO.<br>21 | Order Dtd. 2025-07-<br>16 |                                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>7847/2025   | HAREKRUSHNA DASH  | C.O. | COURT NO.<br>17 | Order Dtd. 2025-09-<br>03 |                                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>1836/2025  | M R BARIK         | C.O. | COURT NO.<br>17 | Order Dtd. 2025-02-<br>03 |                                      |
| 8/2025 | 18.07.2025 | CRLMC-<br>1812/2025    | R.K.MAHABHOI      | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 |                                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>19188/2025 | P K DASH          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 |                                      |
| 0/2025 | 18.07.2025 | ABLAPL-<br>2361/2025   | PRADEEP KUMAR PAL | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-1                               |
| 1/2025 | 18.07.2025 | WP (C) -<br>19250/2025 | P K DASH          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>1722/2025   | GANESH SAHOO      | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-1                               |
| 3/2025 | 18.07.2025 | RSA-<br>410/2024       | P.K.DAS           | C.O. | COURT NO.<br>12 | Order Dtd. 2025-07-<br>16 |                                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>10322/2025 | H K PATRA         | C.O. | COURT NO.<br>12 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |
| 5/2025 | 18.07.2025 | ABLAPL-<br>6731/2025   | A. C. R. DAS      | C.O. | COURT NO.<br>17 | Order Dtd. 2025-06-<br>20 | BAIL-2                               |
| 6/2025 | 18.07.2025 | WP (C) -<br>10322/2025 | S BISWAL          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |
| 7/2025 | 18.07.2025 | ABLAPL-<br>5820/2025   | B. B. MISHRA      | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 |                                      |
| 8/2025 | 18.07.2025 | WP (C) -<br>11157/2025 | H K PATRA         | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 |                                      |
| 9/2025 | 18.07.2025 | ABLAPL-<br>7910/2025   | R. K. MANGARAJ    | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 0/2025 | 18.07.2025 | WP (C) -<br>11157/2025 | S BISWAL          | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>17 |                                      |
| 1/2025 | 18.07.2025 | ABLAPL-<br>4899/2025   | BISWAJIT SAHOO    | C.O. | COURT NO.<br>17 | Order Dtd. 2025-07-<br>16 | BAIL-2                               |
| 2/2025 | 18.07.2025 | WP (C) -               | P K MOHANTY       | C.O. | COURT NO.       | Order Dtd. 2025-07-       | WRIT                                 |

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|        |            | 18395/2025             |  |      | 17                 | 17                        | BRANCH<br>(DIVISI<br>BENCH-3 |
| 3/2025 | 18.07.2025 | ABLAPL-<br>4607/2025   | GANESSWAR BEHERA                                     | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 |                              |
| 4/2025 | 18.07.2025 | WP (C) -<br>38376/2023 | KABIRAJ SAHOO, M/S<br>S.S.JENA, J.BEHERA,<br>A.SWAIN | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-              |
| 5/2025 | 18.07.2025 | WP (C) -<br>38374/2023 | KABIRAJ SAHOO, M/S<br>S.S.JENA, J.BEHERA,<br>A.SWAIN | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | WRIT<br>BRANCH-              |
| 6/2025 | 18.07.2025 | CONTC-<br>2707/2025    | P K JENA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 7/2025 | 18.07.2025 | CONTC-<br>2708/2025    | P K JENA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 8/2025 | 18.07.2025 | CONTC-<br>2709/2025    | P K JENA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 9/2025 | 18.07.2025 | CONTC-<br>2710/2025    | P K JENA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 0/2025 | 18.07.2025 | CONTC-<br>2711/2025    | P K JENA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 1/2025 | 18.07.2025 | WP (C) -<br>18426/2025 | HIMANSU SEKHAR SAHU                                  | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 2/2025 | 18.07.2025 | WP (C) -<br>19676/2025 | D BISWAL   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-              |
| 3/2025 | 18.07.2025 | WP (C) -<br>18593/2025 | B K SWAIN  | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 5/2025 | 18.07.2025 | WP (C) -<br>18946/2025 | SALKADU ANIL KUMAR DORA                              | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 | WRIT<br>BRANCH-              |
| 7/2025 | 18.07.2025 | WP (C) -<br>18994/2025 | H K MOHANTA  | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>17 |                              |
| 8/2025 | 18.07.2025 | CRLMC-<br>2504/2025    | A. K. RANA   | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>15 |                              |
| 9/2025 | 18.07.2025 | CRLA-<br>376/2007      | M K MOHANTY  | C.O. | COURT NO.<br>17    | Order Dtd. 2025-07-<br>16 | CRIMINA<br>APPEAL            |
| 0/2025 | 18.07.2025 | WP (C) -<br>41538/2023 | S MOHARANA   | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-08-<br>07 | WRIT<br>BRANCH-              |
| 1/2025 | 18.07.2025 | WP (C) -<br>41538/2023 | K MANDAL   | C.O. | COURT NO.<br>2 OLD | Order Dtd. 2025-08-<br>07 | WRIT<br>BRANCH-              |

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|--------|------------|---------------------|-----------------------------|------|-----------------------|-----------------------|-------------------------------|
| 2/2025 | 18.07.2025 | WP (C) - 41538/2023 | P K PATRA                   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-08-07 | WRIT BRANCH-                  |
| 3/2025 | 18.07.2025 | RSA-112/2024        | J LENKA                     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | SECOND APPEAL                 |
| 5/2025 | 18.07.2025 | WP (C) - 10402/2011 | R C MALLICK                 | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | WRIT BRANCH-                  |
| 8/2025 | 18.07.2025 | WP (C) - 7610/2025  | S. R BARIK                  | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | WRIT BRANCH (DIVISION BENCH-3 |
| 0/2025 | 18.07.2025 | WP (C) - 22768/2016 | M K PANI                    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-09 | WRIT BRANCH-                  |
| 2/2025 | 18.07.2025 | CRLREV-132/2024     | P K ROUTRAY                 | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-16 | CRIMINAL REVISION             |
| 3/2025 | 18.07.2025 | CMP-930/2024        | PRAKASH CHANDRA DASH        | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | WRIT BRANCH-                  |
| 4/2025 | 18.07.2025 | CRLREV-132/2024     | K C PANDA                   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-16 | CRIMINAL REVISION             |
| 5/2025 | 18.07.2025 | CMP-930/2024        | P K DAS                     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-15 | WRIT BRANCH-                  |
| 7/2025 | 18.07.2025 | CRLREV-352/2021     | S.S. PATTNAIK               | C.O. | COURT NO. 8           | Order Dtd. 9999-12-31 | CRIMINAL REVISION             |
| 3/2025 | 18.07.2025 | WP (C) - 19324/2025 | B K PANDA                   | C.O. | COURT NO. 8           | Order Dtd. 2025-07-16 |                               |
| 4/2025 | 18.07.2025 | WP (C) - 19091/2025 | B K PANDA                   | C.O. | COURT NO. 8           | Order Dtd. 2025-07-16 | WRIT BRANCH-                  |
| 6/2025 | 18.07.2025 | CRLMC-2980/2024     | BICHITRA NARAYANA SATAPATHY | C.O. | COURT NO. 15          | Order Dtd. 2024-11-06 |                               |
| 8/2025 | 18.07.2025 | WA-17/2023          | M R ROUTRAY                 | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-07-15 | WRIT APPEAL                   |
| 9/2025 | 18.07.2025 | ABLAPL-6647/2025    | B DAS                       | C.O. | COURT NO. 17          | Order Dtd. 2025-06-19 |                               |
| 0/2025 | 18.07.2025 | BLAPL-550/2025      | R K MALLICK                 | C.O. | COURT NO. 17          | Order Dtd. 2025-07-17 |                               |
| 1/2025 | 18.07.2025 | BLAPL-6496/2025     | R K MALLICK                 | C.O. | COURT NO. 17          | Order Dtd. 2025-07-14 |                               |
| 2/2025 | 18.07.2025 | ABLAPL-7952/2025    | S K BEHERA                  | C.O. | COURT NO. 17          | Order Dtd. 2025-09-08 |                               |
| 3/2025 | 18.07.2025 | WP (C) - 18938/2025 | A SAHOO                     | C.O. | COURT NO. 17          | Order Dtd. 2025-07-15 | WRIT BRANCH-                  |
| 4/2025 | 18.07.2025 | BLAPL-6709/2025     | S K SUNDARA                 | C.O. | COURT NO. 17          | Order Dtd. 2025-07-17 |                               |
| 5/2025 | 18.07.2025 | CRLMC-1837/2025     | A SWAIN                     | C.O. | COURT NO. 2 OLD       | Order Dtd. 9999-12-31 |                               |
| 6/2025 | 18.07.2025 | WP (C) - 10480/2023 | G C BARIK                   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2025-07-08 | WRIT BRANCH-                  |

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| 7/2025 | 18.07.2025 | BLAPL-6466/2025     | D P DASH               | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 | BAIL-1       |
| 8/2025 | 18.07.2025 | BLAPL-6468/2025     | D P DASH               | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 |              |
| 9/2025 | 18.07.2025 | CRLREV-436/2024     | J PRADHAN              | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 |              |
| 0/2025 | 18.07.2025 | BLAPL-6707/2025     | PRASANJIT BEHERA       | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 | BAIL-2       |
| 1/2025 | 18.07.2025 | WP (C) - 18703/2025 | A. K. JATI             | C.O.    | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH- |
| 2/2025 | 18.07.2025 | CMP-230/2025        | M R SAHOO              | C.O.    | COURT NO. 3 OLD | Order Dtd. 2025-09-16 |              |
| 3/2025 | 18.07.2025 | WP (C) - 18270/2025 | U P BAG                | C.O.    | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH- |
| 4/2025 | 18.07.2025 | CRLMC-1994/2025     | D P DASH               | C.O.    | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |              |
| 5/2025 | 18.07.2025 | WP (C) - 19432/2025 | P. K. MISHRA           | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-16 |              |
| 6/2025 | 18.07.2025 | BLAPL-751/2025      | H. K. PATRA            | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 | BAIL-1       |
| 7/2025 | 18.07.2025 | BLAPL-6700/2025     | H. K. PATRA            | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-17 |              |
| 8/2025 | 18.07.2025 | WP (C) - 17220/2025 | P K PAL                | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-06-30 | WRIT BRANCH- |
| 9/2025 | 18.07.2025 | CONTC-2616/2025     | B K SWAIN              | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-15 |              |
| 1/2025 | 18.07.2025 | WP (C) - 19224/2025 | B DAS                  | C.O.    | COURT NO. 2 OLD | Order Dtd. 2025-07-16 | WRIT BRANCH- |
| 2/2025 | 18.07.2025 | WP (C) - 1306/2025  | P K MISHRA             | C.O.    | COURT NO. 1     | Order Dtd. 2025-08-05 |              |
| 3/2025 | 18.07.2025 | ABLAPL-8934/2024    | BINDU SAGAR SWAIN      | C.O.    | COURT NO. 17    | Order Dtd. 2025-07-17 | BAIL-2       |
| 4/2025 | 18.07.2025 | BLAPL-3301/2025     | M/S JASPREET KAUR      | C.O.    | COURT NO. 17    | Order Dtd. 2025-07-15 | BAIL-1       |
| 9/2025 | 18.07.2025 | CRLMC-2586/2025     | S BISWAL               | C.O.    | COURT NO. 17    | Order Dtd. 2025-07-18 |              |
| 5/2025 | 18.07.2025 | ABLAPL-7501/2025    | HARAPRASAD PANDA       | GENERAL |                 | Order Dtd. 2025-07-11 |              |
| 6/2025 | 18.07.2025 | WP (C) - 18995/2025 | SUSHREE RANJAN MOHANTY | GENERAL |                 | Order Dtd. 2025-07-14 | WRIT BRANCH- |
| 7/2025 | 18.07.2025 | WP (C) - 3862/2023  | PRATIMA NAYAK          | GENERAL |                 | Order Dtd. 2024-06-24 | WRIT BRANCH- |

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|--------|------------|------------------------|-----------------------|---------|--|-----------------------|--------------------------------------|
| 8/2025 | 18.07.2025 | WP (C) -<br>3863/2023  | PRATIMA NAYAK         | GENERAL |  | Order Dtd. 2024-06-24 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>3865/2023  | PRATIMA NAYAK         | GENERAL |  | Order Dtd. 2024-06-24 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | CRLMC-<br>1003/2025    | NALINI KUMAR JENA     | GENERAL |  | Order Dtd. 2025-07-10 |                                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>18790/2025 | BIKAS CHANDRA MOHANTY | GENERAL |  | Order Dtd. 2025-07-14 |                                      |
| 8/2025 | 18.07.2025 | CONTC-<br>2867/2025    | MANAS PATI            | GENERAL |  | Order Dtd. 2025-07-11 |                                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>19496/2024 | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 0/2025 | 18.07.2025 | ABLAPL-<br>2625/2025   | SWARAJ PATEL          | GENERAL |  | Order Dtd. 2025-07-16 |                                      |
| 1/2025 | 18.07.2025 | WPCRL-<br>5/2024       | SUCHISMITA SARANGI    | GENERAL |  | Order Dtd. 2024-07-15 | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-1 |
| 2/2025 | 18.07.2025 | WP (C) -<br>18958/2025 | SURYAKANTA PALAI      | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-<br>8040/2025   | JEET SWARUP SAMAL     | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 9/2025 | 18.07.2025 | ABLAPL-<br>8024/2025   | JEET SWARUP SAMAL     | GENERAL |  | Order Dtd. 2025-07-17 | BAIL-1                               |
| 1/2025 | 18.07.2025 | CONTC-<br>2902/2025    | MANAS PATI            | GENERAL |  | Order Dtd. 2025-07-11 |                                      |
| 2/2025 | 18.07.2025 | ABLAPL-<br>7943/2025   | SARITA NAYAK          | GENERAL |  | Order Dtd. 2025-07-17 | BAIL-2                               |
| 3/2025 | 18.07.2025 | CONTC-<br>3070/2025    | MANAS PATI            | GENERAL |  | Order Dtd. 2025-07-11 |                                      |
| 4/2025 | 18.07.2025 | FAO-<br>514/2024       | SURYAKANTA PALAI      | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>16656/2020 | PRATIMA NAYAK         | GENERAL |  | Order Dtd. 2023-04-27 | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | TRP (C) -<br>278/2022  | SURYAKANTA PALAI      | GENERAL |  | Order Dtd. 2025-07-17 | M.J.C.                               |
| 0/2025 | 18.07.2025 | CMP-<br>1038/2024      | GOPABANDHU SUNDARAY   | GENERAL |  | Order Dtd. 2025-05-08 |                                      |
| 3/2025 | 18.07.2025 | WP (C) -<br>3864/2023  | PRATIMA NAYAK         | GENERAL |  | Order Dtd. 2024-06-24 | WRIT<br>BRANCH-                      |

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| 5/2025 | 18.07.2025 | BLAPL-6012/2025      | KHUSBU PANIGRAHI     | GENERAL |  | Order Dtd. 2025-07-16     |              |
| 8/2025 | 18.07.2025 | BLAPL-21809/2013     | SAIPRIYA SAMANTA     | GENERAL |  | Order Dtd. 2013-09-13     |              |
| 2/2025 | 18.07.2025 | WP (C) - 19236/2025  | JNANINDRA PANI       | GENERAL |  | Order Dtd. 2025-07-17     | WRIT BRANCH- |
| 6/2025 | 18.07.2025 | ABLAPL-7891/2025     | ARUN KUMAR BEHERA    | GENERAL |  | Order Dtd. 2025-07-16     |              |
| 2/2025 | 18.07.2025 | WP (C) - 8634/2025   | AKSHAYA KUMAR BEHERA | GENERAL |  | Judgement Dtd. 2025-07-18 | WRIT BRANCH- |
| 1/2025 | 18.07.2025 | ABLAPL-6731/2025     | HIMANSHU BHUSAN DASH | GENERAL |  | Order Dtd. 2025-07-16     | BAIL-2       |
| 8/2025 | 18.07.2025 | ABLAPL-6326/2025     | BADAL KUMAR BEHERA   | GENERAL |  | Order Dtd. 2025-07-16     | BAIL-1       |
| 7/2025 | 18.07.2025 | WPC (OA) - 2103/2016 | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-08-02     | OA Bran      |
| 4/2025 | 18.07.2025 | WP (C) - 7207/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-02-26     | WRIT BRANCH- |
| 8/2025 | 18.07.2025 | ABLAPL-4964/2025     | DILLIP KUMAR NANDA   | GENERAL |  | Order Dtd. 2025-07-17     | BAIL-2       |
| 4/2025 | 18.07.2025 | WP (C) - 8350/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-19     | WRIT BRANCH- |
| 6/2025 | 18.07.2025 | WP (C) - 9026/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-16     | WRIT BRANCH- |
| 9/2025 | 18.07.2025 | WP (C) - 4008/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-02-05     | WRIT BRANCH- |
| 1/2025 | 18.07.2025 | WP (C) - 9011/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-15     | WRIT BRANCH- |
| 6/2025 | 18.07.2025 | WP (C) - 9013/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-15     | WRIT BRANCH- |
| 8/2025 | 18.07.2025 | WPC (OA) - 2101/2016 | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-08-02     | OA Bran      |
| 9/2025 | 18.07.2025 | WPC (OA) - 2884/2016 | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-08-04     | OA Bran      |
| 0/2025 | 18.07.2025 | WPC (OA) - 2104/2016 | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-08-03     | OA Bran      |
| 1/2025 | 18.07.2025 | WP (C) - 9306/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-17     | WRIT BRANCH- |
| 2/2025 | 18.07.2025 | WP (C) - 9009/2021   | ANIRUDDHA SETHI      | GENERAL |  | Order Dtd. 2021-03-15     | WRIT BRANCH- |

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| 5/2025 | 18.07.2025 | ABLAPL-7968/2025      | RAJENDRA NARAYAN ROUT,<br>R.K.ROUT | GENERAL |  | Order Dtd. 2025-07-17                       |                                      |
| 7/2025 | 18.07.2025 | ABLAPL-8004/2025      | RAJENDRA NARAYAN ROUT              | GENERAL |  | Order Dtd. 2025-07-17                       |                                      |
| 0/2025 | 18.07.2025 | CONTC-108/2022        | B N SAHU                           | GENERAL |  | Order Dtd. 2022-02-01<br>Petition,Annexure, | CONTEMP                              |
| 3/2025 | 18.07.2025 | FAO-388/2019          | S C CHOUDHURY                      | GENERAL |  |   | MISC.<br>APPEAL<br>SEC.              |
| 4/2025 | 18.07.2025 | MATA-16/2022          | PNAYAK                             | GENERAL |  |   | FIRST<br>APPEAL                      |
| 5/2025 | 18.07.2025 | OJC-2357/2000         | G S DAS                            | GENERAL |  |   |                                      |
| 6/2025 | 18.07.2025 | LAA-52/2016           | M BEHERA                           | GENERAL |  |   | FIRST<br>APPEAL                      |
| 0/2025 | 18.07.2025 | FA-106/1994           | P C PARIJA                         | GENERAL |  |   |                                      |
| 2/2025 | 18.07.2025 | WP (C) - 8801/2003    | M K RANA                           | GENERAL |  |   |                                      |
| 5/2025 | 18.07.2025 | WP (C) - 9067/2018    | B SAHOO                            | GENERAL |  |   | WRIT<br>BRANCH-                      |
| 7/2025 | 18.07.2025 | WP (C) - 18357/2021   | K C PANDA                          | GENERAL |  |   | WRIT<br>BRANCH<br>(DIVISI<br>BENCH)  |
| 9/2025 | 18.07.2025 | RSA-250/2004          | S K MOHARANA                       | GENERAL |  |   | SECOND<br>APPEAL                     |
| 3/2025 | 18.07.2025 | WA-248/2013           | G BEHERA                           | GENERAL |  |   | WRIT<br>APPEAL                       |
| 6/2025 | 18.07.2025 | FAO-106/2019          | A SAHOO                            | GENERAL |  |   | MISC.<br>APPEAL<br>SEC.              |
| 8/2025 | 18.07.2025 | WPC (OAC) - 2421/2012 | R R DAS                            | GENERAL |  |   | OA Bran                              |
| 0/2025 | 18.07.2025 | ABLAPL-2717/2023      | S PANDA                            | GENERAL |  |   | BAIL-2                               |
| 2/2025 | 18.07.2025 | WP (C) - 12113/2013   | D K PANDA                          | GENERAL |  |   | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | CONTC-7758/2023       | A P MISHRA                         | GENERAL |  |   | CONTEMP                              |
| 7/2025 | 18.07.2025 | CONTC-2685/2025       | SUMAN MITRA                        | GENERAL |  | Order Dtd. 2025-07-11                       |                                      |
| 0/2025 | 18.07.2025 | WP (C) - 18390/2025   | S C DAS                            | GENERAL |  | Order Dtd. 2025-07-16                       | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-3 |
| 9/2025 | 18.07.2025 | CONTC-2968/2025       | SUMAN MITRA                        | GENERAL |  | Order Dtd. 2025-07-11                       |                                      |

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|        |            |                     |                 |         |  |                       |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-4723/2025    | P. B. SENAPATI  | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 8/2025 | 18.07.2025 | ABLAPL-7870/2025    | P. B. SENAPATI  | GENERAL |  | Order Dtd. 2025-07-15 |                                      |
| 1/2025 | 18.07.2025 | WP (C) - 18795/2025 | R K MAHABHOI    | GENERAL |  |                       |                                      |
| 4/2025 | 18.07.2025 | WP (C) - 18243/2025 | R K MAHABHOI    | GENERAL |  |                       | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-3 |
| 6/2025 | 18.07.2025 | ABLAPL-7522/2025    | B. M. ROUT      | GENERAL |  | Order Dtd. 2025-07-04 | BAIL-1                               |
| 7/2025 | 18.07.2025 | WP (C) - 18238/2025 | R K MAHABHOI    | GENERAL |  |                       |                                      |
| 9/2025 | 18.07.2025 | WP (C) - 18765/2025 | R K MAHABHOI    | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 1/2025 | 18.07.2025 | WP (C) - 17257/2025 | B. N. SHADHANGI | GENERAL |  | Order Dtd. 2025-07-15 | WRIT<br>BRANCH-                      |
| 2/2025 | 18.07.2025 | WP (C) - 18985/2025 | R K MAHABHOI    | GENERAL |  |                       |                                      |
| 3/2025 | 18.07.2025 | WP (C) - 18988/2025 | R K MAHABHOI    | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | WP (C) - 18367/2025 | R K MAHABHOI    | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 0/2025 | 18.07.2025 | WP (C) - 18745/2025 | R K MAHABHOI    | GENERAL |  |                       |                                      |
| 3/2025 | 18.07.2025 | WP (C) - 19106/2025 | R K MAHABHOI    | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | MATA-272/2023       | N K SATAPATHY   | GENERAL |  |                       | FIRST<br>APPEAL                      |
| 1/2025 | 18.07.2025 | WP (C) - 24825/2021 | S DASH          | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | WP (C) - 13898/2021 | S DASH          | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) - 7053/2020  | A K MOHANTY     | GENERAL |  |                       | WRIT<br>BRANCH<br>(DIVISI<br>BENCH)  |
| 9/2025 | 18.07.2025 | WP (C) - 20377/2016 | K K NAYAK       | GENERAL |  |                       | WRIT<br>BRANCH                       |

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|        |            |                          |                  |         |  |                           | (DIVISI<br>BENCH-1                   |
| 0/2025 | 18.07.2025 | ABLAPL-<br>405/2025      | J K MAJHI        | GENERAL |  | Order Dtd. 2025-01-<br>15 | BAIL-1                               |
| 6/2025 | 18.07.2025 | WPC (OAPC) -<br>230/2018 | L D PANDA        | GENERAL |  |                           | OA Bran                              |
| 8/2025 | 18.07.2025 | WP (C) -<br>15224/2024   | N C SINHA        | GENERAL |  |                           | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>16968/2024   | S C DAS          | GENERAL |  | Order Dtd. 2025-07-<br>14 | WRIT<br>BRANCH-                      |
| 4/2025 | 18.07.2025 | CMP-<br>783/2025         | A. K. SRICHANDAN | GENERAL |  | Misc.case                 |                                      |
| 8/2025 | 18.07.2025 | CRLMP-<br>841/2025       | J. P. KAR        | GENERAL |  | Order Dtd. 2025-07-<br>16 |                                      |
| 3/2025 | 18.07.2025 | WP (C) -<br>19253/2025   | P BEHERA         | GENERAL |  |                           |                                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>9783/2025    | A K SAHU         | GENERAL |  |                           | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>12324/2025   | P K SWAIN        | GENERAL |  |                           | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-2 |
| 7/2025 | 18.07.2025 | WP (C) -<br>15584/2025   | B R SENAPATI     | GENERAL |  |                           | WRIT<br>BRANCH-                      |
| 9/2025 | 18.07.2025 | WP (C) -<br>19358/2025   | B K PANDA        | GENERAL |  |                           | WRIT<br>BRANCH-                      |
| 0/2025 | 18.07.2025 | WP (C) -<br>15131/2025   | S K MOHARANA     | GENERAL |  |                           |                                      |
| 2/2025 | 18.07.2025 | BLAPL-<br>5794/2025      | B MOHANTY        | GENERAL |  |                           | BAIL-2                               |
| 3/2025 | 18.07.2025 | CONTC-<br>2512/2025      | PK NAYAK         | GENERAL |  |                           |                                      |
| 4/2025 | 18.07.2025 | ABLAPL-<br>705/2025      | J P KAR          | GENERAL |  |                           |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>18044/2025   | J P KAR          | GENERAL |  |                           |                                      |
| 7/2025 | 18.07.2025 | WP (C) -<br>18541/2025   | J P KAR          | GENERAL |  |                           | WRIT<br>BRANCH-                      |
| 8/2025 | 18.07.2025 | WP (C) -<br>16306/2025   | J P KAR          | GENERAL |  |                           | WRIT<br>BRANCH<br>(DIVISI            |

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|        |            |                        |                      |         |  |                       | BENCH-3                              |
| 9/2025 | 18.07.2025 | WP (C) -<br>18151/2025 | J P KAR              | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 0/2025 | 18.07.2025 | WP (C) -<br>18050/2025 | J P KAR              | GENERAL |  |                       |                                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>16312/2025 | J P KAR              | GENERAL |  |                       | WRIT<br>BRANCH-                      |
| 2/2025 | 18.07.2025 | WP (C) -<br>19773/2025 | J P KAR              | GENERAL |  |                       | WRIT<br>BRANCH<br>(DIVISI<br>BENCH-2 |
| 3/2025 | 18.07.2025 | BLAPL-<br>5164/2025    | J P KAR              | GENERAL |  |                       | BAIL-2                               |
| 4/2025 | 18.07.2025 | BLAPL-<br>5162/2025    | J P KAR              | GENERAL |  |                       |                                      |
| 5/2025 | 18.07.2025 | ABLAPL-<br>5245/2025   | N K SATAPATHY        | GENERAL |  |                       |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>27315/2024 | P K DAS              | GENERAL |  |                       |                                      |
| 6/2025 | 18.07.2025 | WP (C) -<br>19389/2025 | J P KAR              | GENERAL |  | Order Dtd. 2025-07-16 |                                      |
| 4/2025 | 18.07.2025 | WP (C) -<br>19534/2025 | SATYA RANJAN PANI    | GENERAL |  | Order Dtd. 2025-07-17 | WRIT<br>BRANCH-                      |
| 5/2025 | 18.07.2025 | WP (C) -<br>19417/2025 | LOKANATH SAHOO       | GENERAL |  | Order Dtd. 2025-07-16 | WRIT<br>BRANCH-                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>4944/2025   | SARAT DASH           | GENERAL |  | Order Dtd. 2025-07-16 |                                      |
| 6/2025 | 18.07.2025 | CMP-<br>627/2025       | S N GAYA             | GENERAL |  | Order Dtd. 2025-07-08 |                                      |
| 1/2025 | 18.07.2025 | WP (C) -<br>24616/2013 | C SAHU               | GENERAL |  |                       |                                      |
| 3/2025 | 18.07.2025 | RSA-<br>163/2013       | K DAS                | GENERAL |  |                       |                                      |
| 4/2025 | 18.07.2025 | TRP (C) -<br>202/2025  | JEEBAN JYOTI PRADHAN | GENERAL |  | Order Dtd. 2025-07-16 |                                      |
| 6/2025 | 18.07.2025 | ABLAPL-<br>7887/2025   | JEEBAN JYOTI PRADHAN | GENERAL |  | Order Dtd. 2025-07-16 |                                      |
| 7/2025 | 18.07.2025 | CRLA-<br>468/2024      | A K NAYAK            | GENERAL |  |                       | CRIMINA<br>APPEAL                    |
| 0/2025 | 18.07.2025 | ABLAPL-<br>7456/2024   | SURENDRA DAS         | GENERAL |  | Order Dtd. 2025-07-17 |                                      |
| 5/2025 | 18.07.2025 | BLAPL-                 | H. K. PATRA          | GENERAL |  | Order Dtd. 2025-07-   |                                      |

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|        |            | 748/2025         |             |         |  | 11                    |        |
| 6/2025 | 18.07.2025 | BLAPL-12577/2024 | H. K. PATRA | GENERAL |  | Order Dtd. 2025-07-11 |        |
| 7/2025 | 18.07.2025 | BLAPL-13021/2024 | H. K. PATRA | GENERAL |  | Order Dtd. 2025-07-11 | BAIL-1 |
| 8/2025 | 18.07.2025 | BLAPL-135/2025   | H. K. PATRA | GENERAL |  | Order Dtd. 2025-07-11 |        |

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